

Seventeenth Loksabha

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Title: Need to enhance the incentive-linked crop insurance scheme to benefit the farmers in the country.

SHRI P. RAVEENDRANATH KUMAR (THENI): Mr. Chairman, Sir, the Government had introduced Pradhan Mantri Fasal Bima Yojana aimed at boosting the safety of the crops to protect the interest of farmers.

Sir, the Government has allocated Rs. 16,000 crore during the year 2021-22 which is Rs. 305 crore more than the previous year's allocation. However, less than 12 per cent of 14.6 crore land owning farmers in the country alone were covered under crop insurance during the last *Kuruvai* season. This is despite the fact that 52 per cent of the country's farm land does not have assured irrigation facility and depends only on the monsoon.

Sir, in Tamil Nadu, for the last year's *Samba* season, the insurance companies had collected crop insurance premium of Rs. 3,176 crore from 13.01 lakh farmers, but paid a compensation of Rs. 1,597 crore to about six lakh farmers. So, the maximum compensation paid to the farmers was only 19 per cent. Our Tamil Nadu farmers are suffering a lot due to the recent heavy rain.

So, I request the Government, through you Sir, that they should enhance the incentive-linked crop insurance scheme to ensure that the farmers get maximum of the insured amount as compensation.

